

CIRCULAR

In continuation of earlier Circular No.R(J) 25/2017 dated 20th April 2017 issued regarding special sitting of Hon'ble Judges during Summer Vacation 2017, apart from the regular vacation sittings, it is hereby notified that if, the Learned Counsel appearing for the parties/parties in person desire that their case which is pending and ready for regular hearing which falls under any of the subject categories mentioned below will be taken up for hearing during the Summer Vacation, 2017, before the Special Bench.

Therefore, the learned counsel/parties appearing in person may furnish the particulars of such pending and ready case final hearing after obtaining the consent of all the parties/Advocates appearing in the case, sufficiently in advance, and in any case, before **27.04.2017** to the **Deputy Registrar, Board Branch.**

The hearing dates will be fixed and notified as per guidelines and norms approved by the Hon'ble The Chief Justice, High Court of Karnataka, Bengaluru.

SUBJECT CATEGORIES
Regular First Appeals – Final Hearing upto the year 2013
Regular Second Appeals – Final Hearing upto the year 2013
Criminal Appeals – Final Hearing (where accused are in custody upto the year 2013 and other Criminal Appeals upto 2013)
Miscellaneous First Appeals – Final Hearing upto the year 2013
Writ Petitions – Final Hearing upto the year 2013

BY ORDER OF THE HON'BLE CHIEF JUSTICE

Sd/-
REGISTRAR (JUDICIAL)

Copy to:

1. The Joint Registrar cum Private Secretary to Hon'ble The Chief Justice.
2. All the Private Secretaries to the Hon'ble Judges.
3. PAs. to Registrar General/Registrar (Vigilance)/Registrar (Recruitment)/Registrar (Judicial)/ Registrar (Administration)/ Registrar (Computers)/Registrar (Statistics & Review)/Registrar (Infrastructure & Maintenance)/Central Project Co-ordinator (Computer)
4. Additional Registrar General at Dharwad and Kalaburagi Benches
5. All Court Officers and Assistant Court Officers
6. The President, Advocates' Association, Bengaluru
7. The Advocate General, High Court Buildings, Bengaluru
8. The Secretary and members of the Advocate Association, High Court Building, Bengaluru
9. The President, Women Federation of Lawyers, City Civil Court Complex, Bengaluru
10. The Joint Registrars, Deputy Registrars and Asst. Registrars, concerned Branches
11. All the Section Officers on judicial side
12. Notice Board
13. Office Copy